

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

STARRED QUESTION NO:119
ANSWERED ON:29.11.2011
AGRICULTURAL INSURANCE SCHEMES
Kataria Shri Lal Chand;Reddy Shri Anantha Venkatarami

Will the Minister of AGRICULTURE be pleased to state:

- (a) the various agricultural insurance schemes in operation in the country at national level, at present;
- (b) whether a Modified National Agricultural Insurance Scheme (MNAIS) has been implemented throughout the country;
- (c) if so, the details thereof, State-wise alongwith the number of farmers benefited under the scheme;
- (d) the names of the States which are not implementing the MNAIS treating gram panchayats as the unit of insurance;
- (e) whether the Government proposes to amend the other crop insurance schemes also;
- (f) if so, the details thereof; and
- (g) the further action being taken by the Government in this regard?

Answer

MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR)

(a) to (g): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (g) OF LOK SABHA STARRED QUESTION NO. 119 DUE FOR REPLY ON 29TH NOVEMBER, 2011.

(a): Government is implementing five crop insurance schemes i.e. National Agricultural Insurance Scheme (NAIS), Pilot Modified National Agricultural Insurance Scheme (MNAIS), Pilot Weather Based Crop Insurance Scheme (WBCIS) and Pilot Coconut Palm Insurance Scheme (CPIS), Weather (Rainfall) Insurance as a Risk Management Support for Coffee Growers in the country.

(b) to (d): Modified National Agricultural Insurance Scheme (MNAIS) has been approved by Government of India for implementation on pilot basis in 50 districts in the country from Rabi 2010-11 as per details given in Annexure-I. Scheme has been notified for implementation by 12 States in 34 districts during Rabi 2010-11 as per the details given in Annexure-II.

(e) to (g): According to the guidelines, WBCIS, MNAIS and CPIS are required to be evaluated after completion of respective pilot periods for further implementation and amendments, if required on the basis of such evaluation.